

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 101(ND)14

**CORAM:**

**PRESENT: DR. V. K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.05.2019**

**NAME OF THE COMPANY: Sh. Jasmohan Singh V/s. M/s. M. S. Koldhold Industries Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**

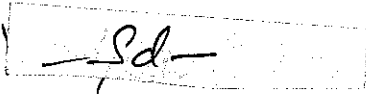
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Sourabh Gupta, Advocate		
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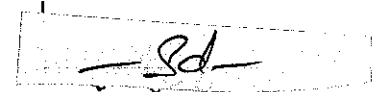
	For the Respondent (s)	: None		
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**ORDER**

Request for an adjournment is being made on behalf of the counsel for the petitioner. At request, adjourned to 24<sup>th</sup> July, 2019.



**(V. K. Subburaj)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**